

12.00 hrs.

PAPERS LAID ON THE TABLE

**Notification Under Mines and Minerals (Regulation and Development) Act, 1957 etc.**

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): I beg to lay on the Table—

(1) A copy of the Notification No. G.S.R. 214(E) (Hindi and English versions) published in Gazette of India dated the 11th April, 1997 making certain amendments to the Second Schedule to the Mines and Minerals (Regulation and Development) Act, 1957, issued under sub-section (3) of section 9 of the said Act.

(2) A copy of the Notification No. G.S.R. 215(E) (Hindi and English versions) published in Gazette of India dated the 11th April, 1997 making certain amendments to the Third Schedule to the Mines and Minerals (Regulation and Development) Act, 1957, issued under sub-section (2) of section 9A of the said Act.

[Placed in Library. See No. LT 1895/97]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Aluminium Company Limited, Bhubaneswar, for the year 1995-96.

(ii) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government of the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT 1896/97]

(ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 1897/97]

(c) (i) Review by the Government of the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1995-96.

(ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Three statements (Hindi and English versions) showing

reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 1898/97]

(5) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Sponge Iron India Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library. See No. LT 1899/97]

(ii) Memorandum of Understanding between the Kudremukh Iron Ore Company Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library. See No. LT 1900/97]

(iii) Memorandum of Understanding between the National Mineral Development Corporation Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library. See No. LT 1901/97]

(iv) Memorandum of Understanding between the MSTC Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library. See No. LT 1902/97]

(v) Memorandum of Understanding between the Ferro Scrap Nigam Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library. See No. LT 1903/97]

(vi) Memorandum of Understanding between the Metallurgical and Engineering Consultants (India) Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library. See No. LT 1904/97]

(vii) Memorandum of Understanding between the Hindustan Steelworks Construction Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library. See No. LT 1905/97]

(viii) Memorandum of Understanding between the Manganese Ore (India) Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library. See No. LT 1906/97]

(ix) Memorandum of Understanding between the National Aluminium Company Limited and Ministry of Mines for the year 1997-98.

[Placed in Library. See No. LT 1907/97]

(x) Memorandum of Understanding between the Hindustan Copper Limited and the Ministry of Mines for the year 1997-98.

[Placed in Library. See No. LT 1908/97]

- (6) A copy of the Notification No. S.O. 69(E) (Hindi and English versions) published in Gazette of India dated the 30th January, 1997 directing that the powers exercisable by the Central Government in respect of minerals specified in First Schedule to the Mines and Minerals (Regulation and Development) Act, 1957 shall be exercisable by the concerned State Government with immediate effect, issued under sub-sections (2) of section 7 and 8 of the said Act.

[Placed in Library. See No. LT 1909/97]

**Report of Comptroller and Auditor General of India for the Year March, 1996 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): On behalf of Shri P. Chidambaram, I beg to lay on the Table—

- (1) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India—Union Government (No. 1 of 1997)—for the year ended the 31st March, 1996 (Accounts of the Union Government) (Civil).

[Placed in Library. See No. LT 1910/97]

- (ii) Report of the Comptroller and Auditor General of India—Union Government (No. 9 of 1997) for the year ended the 31st March, 1996 (Railways).

[Placed in Library. See No. LT 1911/97]

- (iii) Report of the Comptroller and Auditor General of India—Union Government (No. 2 of 1997) for the year ended the 31st March, 1996 (Civil).

[Placed in Library. See No. LT 1912/97]

- (iv) Report of the Comptroller and Auditor General of India—Union Government (No. 3 of 1997) for the year ended the 31st March, 1996—Performance Reviews of Centrally Sponsored Schemes (Civil).

[Placed in Library. See No. LT 1913/97]

- (v) Report of the Comptroller and Auditor General of India—Union Government (No. 4 of 1997) for the year ended the 31st March, 1996 (Other Autonomous Bodies).

[Placed in Library. See No. LT 1914/97]

- (2) A copy of the Appropriation Accounts (Union Government) Civil for the year 1995-96 (Hindi and English versions).

[Placed in Library. See No. LT 1915/97]

- (3) A copy of the Finance Accounts (Union Government) for the year 1995-96 (Hindi and English Versions).

[Placed in Library. See No. LT 1916/97]

- (4) A copy of the Appropriation Accounts, Indian Railways, for the year 1995-96, Part-I Review (Hindi and English versions).

[Placed in Library. See No. LT 1917/97]

- (5) A copy of the Appropriation Accounts, Indian Railways for the year 1995-96, Part-II-Detailed Appropriation Accounts (Hindi and English versions).

[Placed in Library. See No. LT 1918/97]

- (6) A copy of the Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government, Railways, for the year 1995-96 (Hindi and English versions).

[Placed in Library. See No. LT 1919/97]

**Notifications Under Railway Protection Force Act 1957, Review and Annual Report of the Indian Finance Corporations Ltd., New Delhi for the year 1995-96 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): I beg to lay on the Table—

- (1) A copy of the Railway Protection Force (Second Amendment) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 151(E) in Gazette of India dated the 15th March, 1997, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957.

[Placed in Library. See No. LT 1920/97]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 1921/97]

- (b) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.